

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 30-03-2026 To 30-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRA (DB)	164/2026	JAMEEL KURESHI AND ANOTHER Mobile:9051435257 Email:MUSTAFI.RAHAMAN1122@GMAIL.COM	MUSTAFI RAHAMAN	20-04-2026	DATE OF JUDGMENT NOT MATCHED
2	CRM (A)	969/2026	SAIKAT MONDAL @ SAHEB @ SAIKAT ALI MONDAL AND ANR. Mobile:9038912202 Email:SKMDWASIMAKRAM6@GMAIL.COM	SK. MD. WASIM AKRAM	20-04-2026	1) ATTACH SERVICE DELIVERED REPORT OF RESPONDENT NO. TWO
3	CRM (A)	973/2026	XXX AND ORS. Mobile:8240817676 Email:PUSPAYAISWARA7@GMAIL.COM	PUSPA RANI JAISWARA	20-04-2026	1) CLARIFICATION NEEDED REGARDING PS NAME AT PETITION... 2)...
4	CRM (A)	976/2026	SAJID HELA Mobile:9123015328 Email:NRINDIANROYADV@GMAIL.COM	NRIPENDRA KRISHNA ROY	20-04-2026	1) ... NO PIN CODE AT ADDRESS OF RESPONDENTS NO. ONE AND THREE
5	CRM (A)	977/2026	SOURAV MONDAL @ PALTU MONDAL Mobile:9874193062 Email:JYOTIRMOYTALUKDEROFFICIAL@GMAIL.COM	JYOTIRMOY TALUKDER	20-04-2026	1) ... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (CMC NO.)
6	CRM (A)	978/2026	SOURAV MONDAL @ PALTU MONDAL Mobile:9874702616 Email:JYOTIRMOYTALUKDEROFFICIAL@GMAIL.COM	JYOTIRMOY TALUKDER	20-04-2026	1) ... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (CMC NO.)
7	CRM(M)	672/2026	KUTUBUDDIN SARDAR Mobile:7003089190 Email:SAHID.LAWYER@GMAIL.COM	SAHID UDDIN AHMED	06-04-2026	LOWER COURT NO NOT MENTIONED IN 1ST PARA AND COMMISSIONER SIGN REQUIRED
8	CRM(M)	799/2026	PURNU MAL @ PURNENDU MAL Mobile:8910557893 Email:SANDIPDINDA363@GMAIL.COM	SANDIP DINDA	20-04-2026	1) MENTION ORDER DATES OF HONBLE HIGH COURT CASES MENTIONED IN 1ST PARA ... 2) MENTION LD TRIAL COURT CASE NO IN 1ST PARA AS PER IMPUGNED ORDER COPY
9	CRM(M)	801/2026	SERINA KHATUN Mobile:9874085105 Email:SAYANIDAS98740@GMAIL.COM	SAYANI DAS	20-04-2026	LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CASE TYPE MENTIONED IN CERTIFIED COPY (i.e. SL. NO)
10	CRM(M)	803/2026	MADHAB MUKHERJEE @ MADHAB DAS Mobile:9874414063	MANI SANKAR CHATTOPADHYAY	20-04-2026	1. VICTIM ID DISCLOSED IN WHOLE PETITION

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			Email:MS.CHATTOPADHYAY@GMAIL.COM			
11	CRM(M)	806/2026	BIMAL KUMAR PRADHAN AND ANR. Mobile:9674074957 Email:RIMPA.MANNA84@GMAIL.COM	RIMPA MANNA	20-04-2026	CERTIFIED COPY OF THE IMPUGNED ORDER OF LD TRIAL COURT IS REQUIRED.
12	CRM(M)	807/2026	BINOD MALIK @ BAPAN Mobile:9830156235 Email:NILENDRA.RAY@GMAIL.COM	NILENDRA NARAYAN ROY	20-04-2026	1. JAIL NAME WRONG.
13	CRM(M)	810/2026	XXXXXX Mobile:9836178210 Email:ALIJULFIKAR14@GMAIL.COM	SYED JULFIKAR ALI	20-04-2026	1. VICTIM ID DISCLOSED IN PETITION
14	CRM(M)	813/2026	ABDUL HASSAN MOLLA Mobile:8981438825 Email:ADV.SYEDWASIMFARUQUE@GMAIL.COM	SYED WASIM FARUQUE	20-04-2026	1. P.S. DATE WRONG. IN WHOLE PETITION
15	CRR	1415/2026	BISWAJIT PALUI Mobile:9836714904	NILADRI KHANRA	20-04-2026	CLARIFICATION NEEDED REGARDING ALLIGNMENT OF THIS PETITION
16	CRR	1422/2026	OMPRAKASH SARAOGI Mobile:8276043726 Email:SARKARSAYADEEP@GMAIL.COM	SATYADEEP SARKAR	20-04-2026	CHIEF JUSTICE ADDRESSING WRONG IN THIS PETITION
17	CRR	1423/2026	OMPRAKASH SARAOGI Mobile:8276043726 Email:SARKARSAYADEEP@GMAIL.COM	SATYADEEP SARKAR	20-04-2026	CHIEF JUSTICE ADDRESSING WRONG IN THIS PETITION
18	CRR	1425/2026	GAURAV DEY Mobile:7686831700 Email:ADVOCAESUTAPA7@GMAIL.COM	SUTAPA MANDAL	20-04-2026	WRONG COURT MENTIONED IN THIS FILE.
19	CRR	1426/2026	FIRMUS INFRASTRUCTURES PRIVATE LIMITED AND OTHERS Mobile:8017088979 Email:TIRTHANKARDAS15@GMAIL.COM	TIRTHANKAR DAS	20-04-2026	STATE NAME IS MISSING OF PETITIONER NO. 4 IN THIS FILE.
20	CRR	1435/2026	BISWANATH MAITI ALIAS BABU MAITI ALIAS BABU Mobile:9830825205 Email:LEGAL.FARUK@GMAIL.COM	OMAR FARUK GAZI	20-04-2026	TRIAL COURT NAME IS MISSING IN THIS FILE.
21	FAT	152/2026	SAMBHU SAHA Mobile:8961088992	SUBHANGI BHATTACHARYA	20-04-2026	FORMAT ISSUE (REARRANGE THE PAGES)
22	MAT	606/2026	NINTU MONDAL Mobile:9836157339 Email:MANDALDITIPRIYA8@GMAIL.COM	SREETAMA NEOGI	20-04-2026	ALL THE SIGNATURES OF THE LD ADVOCATE ON RECORD IN THE HON'BLE 2ND JUDGES COPY IS MADE THROUGH

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
						PHOTOCOPY
23	RVW	89/2026	PRADIP SHAW Mobile:7003468684 Email:07BIKASH@GMAIL.COM	BIKASH KUMAR SINGH	20-04-2026	REQUIRED SYNOPSIS, LIST OF DATE PAGE AND ORDER COPY XEROX
24	SAT	88/2026	M/S. MISHRA COMMERCIAL AND TRADING PVT. LTD. Mobile:9331059591 Email:MANISH_SHUKLA84@GMAIL.COM	MANISH SHUKLA	20-04-2026	LIST OF PAPERS ISSUE
25	WPA	7656/2026	HEMANTA KUMAR KARAN Mobile:9836047435 Email:SAHA.ARPS@GMAIL.COM	ARPITA SAHA	20-04-2026	RESPONDENT 3 PINCODE MISSING
26	WPA	7687/2026	DEBOBRATA CHAKRABORTY AND ANR Mobile:9830647300 Email:DASSINHAANDCO@GMAIL.COM	KANISHK SINHA	20-04-2026	INDEX IS NOT FILLED UP.
27	WPA	7704/2026	NAVAKUMAR JANA Mobile:9674946614 Email:RISHIRAJMOHANTY.ADVOCATE@GMAIL.COM	RISHIERAJ RITBHAR MOHANTY	20-04-2026	THERE IS A DISCREPANCY IN PETITIONER'S NAME AS STATED IN THE AFFIDAVIT.
28	WPA	7721/2026	MOHASIN LASKAR Mobile:9830189754 Email:LAKSHMINATH2016@GMAIL.COM	LAKSHMINATH BHATTACHARYA	20-04-2026	THERE IS AN ERROR IN SERIAL NUMBERING OF RESPONDENTS
29	WPA	7727/2026	NIBEDITA HEMBRAM Mobile:9830895351 Email:OFFICESMATRIXLAW@GMAIL.COM	RAJKUMAR BANERJEE	20-04-2026	ADV. SIGN IS MISSING AT PRAYER PAGE
30	WPA	7753/2026	GAYATRI TUDU AND ORS Mobile:9051053679 Email:NANDYBISWARUP@GMAIL.COM	BISWARUP NANDY	20-04-2026	RESPONDENT SL. NO. WRONG
31	WPLRT	68/2026	LALITA GOEL Mobile:9830378729 Email:CHAKRABORTYP68@GMAIL.COM	PUSPENDU CHAKRABORTY	20-04-2026	LISTING DATE IS SATURDAY